

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

10/02/2020

O.A./260/293/2019

M.A./260/406/2019

D K SAHU

-V/S-

D/O POST

ITEM NO:11

FOR APPLICANTS(S) Adv. : Mr. D. K. Panda

FOR RESPONDENTS(S) Adv.: Mr. A. K. Mohapatra

Notes of The Registry	Order of The Tribunal				
	<p>Heard Learned counsels for the applicant and respondents. Learned counsel for the applicant files a memo seeking applicant to withdraw the OA.</p> <p>Allowed. The OA stands withdrawn.</p> <table border="1"><tr><td>(SWARUP KUMAR MISHRA) MEMBER (J)</td><td>(GOKUL CHANDRA PATI) MEMBER (A)</td></tr><tr><td colspan="2">sadish</td></tr></table>	(SWARUP KUMAR MISHRA) MEMBER (J)	(GOKUL CHANDRA PATI) MEMBER (A)	sadish	
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